

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 308 OF 2013**

**Dated : 11<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary  
Mr. A. Bhatnagar (Rep.)  
Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
for hearing on **08.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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